

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

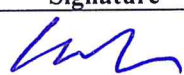
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)81/230/HDB/2017
NAME OF THE COMPANY	Eactset Systems India Private Ltd (Transferee Company)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	Eactset Systems India Private Ltd (Transferee Company)
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. S. RAJU	Advocate	9848083415	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.S. Raju, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner is directed to issue statutory notices to all the authorities including Income Tax. Post the case on 16.10.2017.


Member (T)

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Member (J)